

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5032 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Manoj Tandon, Advocate
For the State : Mr. Manish Mishra, GP V

06/29.06.2020 Heard learned counsel for the parties through V.C.

2. At the request of the learned counsel for the State,
put up this case on **06.07.2020**.

(Deepak Roshan, J.)

Pramanik/